

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A.19 of 98

(O.A. 402 of 96)

Date of Order : 4.2.98

Present : HON'BLE DR. B.C. SARMA, MEMBER (A)

HON'BLE MR. D. PURKAYASTHA, MEMBER (J)

Narendra Kishore Roy

-v e r s u s -

Union of India and Ors.(Agriculture)

For applicant(s) : Mr. S. Bhattacharya, counsel.

For respondents : Mr. B.K. Chatterjee, counsel.

O R D E R

B.C. Sarma, AM

This M.A. has been filed by the applicant with the prayer that liberty should be granted to him for impleading Director General of Health Services, Ministry of Health, Nirman Bhavan, New Delhi as a party of the respondents in O.A. 402/96 filed by the applicant.

2. We have heard the Id. counsel for the applicant. The M.A. is allowed. Accordingly the cause title of the O.A. should be corrected as per rules and we direct the Registry that the copy of the order be served on the added respondent. Meanwhile reply be filed by the respondents.


(D. Purkayastha)
Member (J)


(B.C. Sarma)
Member (A)